

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.38/BB/ 2017		For Hearing	230/ 232	DHFL VYSYA Housing Finance Limited


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATY. P. JOHN SPJ Legal	Advocate for petitioner.	
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The matter is listed today for hearing. Counsel for petitioner is present. Today, the counsel has filed joint synopsis. Counsel has to furnish necessary information about service of notices on the authorities to whom notices were ordered. Counsel reported that there is no separate comments to be made on the report of the ROC.

List it on 12.10.2017. Registry in the meantime, look into the documents filed by the counsel for the petitioner.

  
MEMBER (J)

  
MEMBER (T)